

राजस्थान सरकार
विधि (ग्रुप-2) विभाग

क्रमांक : प.8(1)विधि-2/विरसं(02)/11 फाट/

दिनांक : 10-08-2018

आज्ञा

माननीय राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक
Estt.B2(V)/WA/1/2018/8375 दिनांक 01.08.2018 के अनुसरण में
Shri Dev Kumar Khatri, Joint Secretary, Rajasthan State Legal Service
Authority, R.H.C., Jodhpur को अपने पद के कार्य के साथ-साथ अग्रिम आदेशों तक
FullTime Secretary, Rajasthan High Court Legal Service Committee,
R.H.C., Jodhpur के पद का अतिरिक्त कार्य करने हेतु एतद्वारा पदस्थापित किया
जाता है।

राज्यपाल की आज्ञा से,



10.8.18

(महावीर प्रसाद शर्मा)

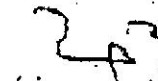
प्रमुख शासन सचिव, विधि

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

रजिस्ट्रार जनरल, माननीय राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक

Estt.B2(Y)/WA/1/2018/8375 दिनांक 01.08.2018 के क्रम में।

2. सदस्य सचिव, राजस्थान राज्य विधिक सेवा प्राधिकरण, जयपुर।
3. संयुक्त शारान सचिव, विधि एवं विधिक कार्य विभाग, शासन सचिवालय, जयपुर।
4. निजी सचिव, माननीय मुख्यमंत्री महोदय, राजस्थान सरकार।
5. निजी सचिव, माननीय विधि राज्य मंत्री महोदय, राजस्थान सरकार।
6. निजी सचिव, माननीय कार्यकारी अध्यक्ष, राजस्थान राज्य विधिक सेवा प्राधिकरण, जयपुर।
7. निजी सचिव, मुख्य सचिव, राजस्थान सरकार।
8. निजी सचिव, प्रमुख शासन सचिव, विधि।
9. संबंधित न्यायिक अधिकारी जरिये कार्यालय रजिस्ट्रार जनरल, माननीय राजस्थान उच्च न्यायालय, जोधपुर।
10. शिक्षित प्रकाशनी।


(संजय कुमार)

विशिष्ट शासन सचिव, विधि
(विधि रचना संगठन)

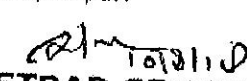
RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2018/8844

Date : 10.08.2018

Copy forwarded to the following for information and necessary action :-

- 1.P.S. to All Hon'ble Judges sitting at Jodhpur.
- 2.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 3.The Registrar(Admn.), RHC, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 4.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, RHC, Jodhpur/ Bench, Jaipur.
- 5.Shri Dev Kumar Khatri, Joint Secretary, RLSA, RHC, Jodhpur.
- 6.Fulltime Secretary, Rajasthan High Court Legal Service Committee, RHC, Jodhpur/DJ, Jodhpur Metropolitan/ Jaipur Metropolitan.
- 7.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 8.RJS-Estt. Section/Confidential Section/ Statistics Section/General Section/ Subordinate Court(Estt.) Section/RJS Leave Clerk/ Building Side/Computer Cell.
- 9.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.


REGISTRAR GENERAL